

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.109 of 2011 &**  
**I.A. No.179 of 2011**

**Dated :11<sup>th</sup> August, 2011**

**Present:**     **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
                  **Hon'ble Mr. V.J. Talwar, Technical Member**

**Maharashtra State Electricity Distribution Co. Ltd.**                             **... Appellant(s)**

**Versus**

**R.L. Steels Limited & Anr.**   **...Respondent(s)**

**Counsel for the Appellant(s):**             **Mr. A.S. Chandhiok, ASG with**  
  **Mr. Samir Malik, Mr. Ravi Prakash,**  
  **Mr. Sandeep Bajaj, Mr. Gurupreet Singh**

**ORDER**

Heard the learned counsel for the Appellant.

***Orders Reserved.***

**( V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**